

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.160
CP/2(AHM)2023

Proceedings under Section 55 of Co. Act, 2013

IN THE MATTER OF:

Invac Cast Limited

.....Applicant

V/s

Intolcast Pvt Ltd & Ors

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Prashant Patel, Advocate

For the Respondent : None

ORDER

Due to paucity of time, the matter stands adjourned.

List on 01.08.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**